### SIKKIM



### **GAZETTE**

### **GOVERNMENT**

# EXTRAORDINARY PUBLISHED BY AUTHORITY

Gangtok

Tuesday 22<sup>nd</sup> April 2025

No. 107

## HIGH COURT OF SIKKIM GANGTOK

No. 02/HCS

Date: 03.04.2025

#### **NOTIFICATION**

The Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to create two(02) permanent posts of **Group 'D'(Level-4)** in the Establishment of High Court of Sikkim, with immediate effect.

By Order,

(Prajwal Khatiwada) Registrar General